					here for previous Lis	,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0					NA
2	Unsecured financial creditors belonging to any class of creditors	1368	5222271180	1368	3907442850	59.99				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	623328899	6	622864217	9.56				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	22	407853205	22	406350291	6.24				<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.08				NA
6	Operational creditors (Employees)	7	4489815	7	3709227	0.06				<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	1299250132	3	1299250132	19.95				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	9	102744554	9	93792488	1.44				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	36	197979769	36	179567394	2.76	1559181218			<u>Annexure 9</u>
Total		1451	7857917554	1451	6512976599	100.00	1559181218	0		